

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. Interlocutory Application(IBC)(Dis.)/9/2024 in C.P. (IB)/4601(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

NAME OF THE PARTIES:- **IA 09/2024 Mr. Vinodkumar Pukhraj Ambavat**
IN THE MATTER OF
Salvi Comptech Pvt. Ltd.
V/s
Avanti Systems Integrators Pvt Ltd

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Interlocutory Application (IBC)(Dis.) 9 of 2024:- Counsel, Aditya Mishra appeared

for the Applicant/Liquidator. List this matter on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)